

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 258/GT/2015

Date: 3.3.2015

To,

AGM (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

**Subject : Petition for approval of tariff of Ratnagiri Power Station (1967.08 MW)
for the period from 1.4.2009 to 31.3.2014**

Ref : Your letter No. RGPPL/HQ/Commercial/time-ext/2009-14 dated 27.2.2015

With reference to your letter dated 27th February, 2015 in the above mentioned subject, I am directed to inform you that your request for extension of time has been allowed and the time for submission of the additional information as per RoP dated 3.2.2015 has been extended upto 1st April, 2015. No further request for extension of time shall be entertained for any reason whatsoever.

Yours Sincerely,

-S/d-
(B. Sreekumar)
Deputy Chief (Law)